<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 321 of 2016

Dated: 6th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s API Ispat & Power Tech (P) Ltd. Vs.			Appellant(s)
Chhattisgarh State Power Distribution Co. Ltd. & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raunak Jain	
Counsel for the Respondent(s)	:	Mr. Apoorv Kurup Mr. V.C.Shokal for R-1	
		Ms. Swapna Seshadri Ms. Saloni Sacheti for R-2	

<u>ORDER</u>

It is represented that pleadings are complete. List the matter for hearing on <u>04.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt